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Title: Regarding restoring the privilege of MPs to issue income tax certificate in 'Form-A' to the labourers for issuance of Izzat monthly seasonal ticket

SHRI R.K. BHARATHI MOHAN (MAYILADUTHURAI): Sir, according to paragraph three of commercial circular No. 24 of 2009, MPs enjoyed the privilege of issuing income certificate to the labourers for issue of IZZAT Monthly Seasonal Ticket in Railways. With this monthly season ticket, the labourers can travel upto 150 kilometers daily in train to earn their livelihood. But this privilege enjoyed by the MPs has been withdrawn and as a result, the daily wagers find it difficult to travel in train at concession rate. I, therefore, request the hon. Railway Minister to restore the privilege to the MPs immediately to issue income certificate in "Form-A" to the labourers.